

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3604**

TO BE ANSWERED ON THE 10TH AUGUST, 2021/ SRAVANA 19, 1943 (SAKA)

ROLE OF MPs IN BRDF

†3604. SHRIMATI RAMA DEVI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the role of Members of Parliament(MPs) in the monitoring system of the Border Road Development Fund (BRDF);**
- (b) whether there is any provision to check the spending of funds arbitrarily, if so, the details thereof;**
- (c) whether the Government is considering to give monitoring work to the MPs in the said fund on the lines of the framework of the schemes sponsored by the Ministry of Rural Development; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NISITH PRAMANIK)

(a) to (d): As per information available with Department of Border Management, Ministry of Home Affairs (MHA) and information received from Ministry of Rural Development and Ministry of Defence, Government has not set up any fund named as Border Road Development Fund (BRDF).

Department of Border Management, MHA implements Border Area Development Programme (BADP), a Core Centrally Sponsored Scheme (CSS), in which infrastructural projects including road infrastructure are taken up in border habitations situated within 0-10 km from the first habitation from

International Boundary (IB). All the projects under BADP are executed through State Governments /Union Territory (UT) administrations.

State Governments/UT administrations, while submitting Annual Action Plan (AAP) to MHA, containing details of projects to be undertaken under BADP during a financial year, are required to furnish a certificate that local Member of Parliament (MP)/ Member of Legislative Assembly (MLA) has been consulted while formulating the AAP.
